NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/76/2016

NAME OF THE PETITIONER(S) : S. Pathmakumar

NAME OF THE RESPONDENT(S)

: P.K Enterprises Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

KANNAN P.T. ADVOCATE FOR RESPONDENT NO.3.

for MIS. FOX MANDAL

& ASSOCIATES

P-Nove K

2. NAVEEN KUMAR MURTIM K. RAMASAMY

ORDER

Counsel for petitioner called but absent. Shri Naveen Kumar Murthi, counsel for R1 & R2 present. Shri P T Kannan, counsel for R3 present. Time extended at request for issuing a joint memo suggesting the names of Chartered Accountant as per the directions passed on 16.12.2016. Put up on 01.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tario) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)